

DIVISION BENCH  
COURT - II

**O-205**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2(KB)2020  
IA(I.B.C)/818(KB)2022, IA(I.B.C)/1628(KB)2022,  
IA(I.B.C)/1629(KB)2022, IA(I.B.C)/4(KB)2023,  
IA(I.B.C)/903(KB)2022, IA(I.B.C)/826(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JANUARY, 2023, 02:00 P.M**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS M/S. SHIMA EDIBLES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr. Joy Saha, Sr.Adv. ] For Mallik Himghar Pvt.Ltd.  
Mr.D.Basu Ray,Adv. ]  
Ms. Debdatta Chakraborty,Adv.]  
Ms.Sarmistha Poddar,Adv. ]

Mr. Mana Das, Adv. ] For RP  
Mr. Srigopal Choudhury,RP. ]

Mr. Santosh Kumar Ray,Adv.] For Respondent in IA 4/KB/2023  
Ms. Rituparna Sanyal,Adv. ]  
Ms.Sumana Mukherjee,Adv. ]

**ORDER**

1. Ld.Sr.Counsel/counsel for the parties present.
2. Since the matter is pending and is under consideration of the Hon'ble NCLAT and the next date has been fixed on **8<sup>th</sup> February,2023.**
3. In view of the above, list the matter on **27/02/2023.**

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**